

RESUME OF WORK DONE BY LOK SABHA

**SIXTEENTH LOK SABHA
SEVENTEENTH SESSION, 2019**

LOK SABHA SECRETARIAT, NEW DELHI

May, 2019/Vaisakha, 1941 (Saka)

RESUME OF WORK
DONE BY LOK SABHA

SIXTEENTH LOK SABHA — SEVENTEENTH SESSION
(31 January, 2019 to 13 February, 2019)



LOK SABHA SECRETARIAT
NEW DELHI
May, 2019/Vaisakha, 1941 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Sixteenth Lok Sabha during the Seventeenth Session *i.e.* from 31 January, 2019 to 13 February, 2019.

NEW DELHI;
May, 2019

Vaisakha, 1941 (Saka)

SNEHLATA SHRIVASTAVA
Secretary General

1. DURATION OF SESSION
(17th Session of 16th Lok Sabha)

1. Date of Commencement	:	§31 January, 2019
2. Date of Adjournment <i>sine die</i>	:	*13 February, 2019
3. Date of prorogation	:	14 February, 2019
4. Total number of days of Session	:	14
5. Number of Actual days of Sittings	:	10
6. Number of hours of sitting	:	38 hours 28 minutes

§The first sitting commenced with the playing of National Anthem.

*The sitting ended with the playing of National Song.

2. BILLS
(i) Government Bills

Sl. No.	Title of the Bill	Date of Introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time Taken		No. of amendments tabled	No. of amendments carried	Progress/ remarks
					H.	M.			
1	2	3	4	5	6	7	8	9	
1.	The Finance Bill, 2019	1.2.2019	—	12.2.2019 (Consideration and passing)	3	59	1	—	Passed
2.	The Appropriation (Vote On Account) Bill, 2019	11.2.2019	—	11.2.2019 (Consideration and passing)	0	02	—	—	Passed
3.	The Appropriation Bill, 2019	11.2.2019	—	11.2.2019 (Consideration and passing)	0	01	—	—	Passed
4.	The Personal Laws (Amendment) Bill, 2019, as returned by Rajya Sabha	10.8.2018 (Earlier Session)	13.2.2019 (As returned by Rajya Sabha with amendment)	13.2.2019 (Consideration of amendment made by Rajya Sabha)	0	03	1	1	Amendment agreed to by Lok Sabha

5.	The Constitution (Scheduled Tribes) Order (Third Amendment) Bill, 2019, as passed by Rajya Sabha	—	13.2.2019	—	—	—	—	—	Pending
6.	The Banning of Unregulated Deposit Schemes Bill, 2018	18.7.2018 (Earlier Session)	—	13.2.2019 (Consideration and passing)	0	38	15	5	Passed, as amended
7.	The Jallianwala Bagh National Memorial (Amendment) Bill, 2018	28.12.2018 (Earlier Session)	—	13.2.2019 (Consideration and passing)	1	19	4	2	Passed, as amended

(ii) Bills referred to the Standing Committees and presentation/laying of Reports thereon

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee/Date of reference	Date of Presentation/ laying of reports	Remarks
1	2	3	4	5	6	7
1.	The Registration of Marriage of Non-Resident Indian Bill, 2019	11.2.2019 (Rajya Sabha)	Speaker	External Affairs (19.02.2019)	—	Pending with Committee
2.	The International Financial Services Centres Authority Bill, 2019	12.2.2019 (Rajya Sabha)	Speaker	Finance (22.02.2019)	—	Pending with Committee
3.	The Cinematograph (Amendment) Bill, 2019	12.2.2019 (Rajya Sabha)	Speaker	Information Technology (22.02.2019)	—	Pending with Committee
4.	The National Institutes of Food Technology, Entrepreneurship and Management Bill, 2019	13.2.2019 (Rajya Sabha)	Speaker	Agriculture (22.02.2019)	—	Pending with Committee

SUMMARY

1. Bills pending at the end of last Session (Sixteenth Session)	25
2. Bills introduced	3
3. Bills opposed at introduction stage	Nil
4. Bills passed by Rajya Sabha and laid on the Table	1
5. Bills passed by Rajya Sabha and laid on the Table—returned by Lok Sabha with amendments	Nil
6. Bills passed by Rajya Sabha and laid on the Table during earlier Session—returned by Lok Sabha with amendments	Nil
7. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	1
8. Bills passed	5
9. Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	1
10. Bills in respect of which amendments made by Rajya Sabha were not agreed to by Lok Sabha	Nil
11. Bills negatived	Nil
12. Bills withdrawn	Nil
13. Bills—debate concluded but further motions not taken up	Nil
14. Motions for adjournment of debate on the Bills adopted	Nil
15. Bills referred to Select Committee	Nil
16. Bills referred to Joint Committee	Nil
17. Bills reported by Select Committee	Nil
18. Bills reported by Joint Committee	Nil
19. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
20. Bills referred to Standing Committees by Chairman/Speaker	1*
21. Bills reported by Standing Committees	Nil
22. Bills pending at the end of Seventeenth Session of Sixteenth Lok Sabha	24

*Request for reference of three Bills, as introduced in Rajya Sabha, submitted for orders of HS.

(iii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken H. M.	No. of Amendments tabled	No. of Amendments carried	Progress/Remarks
1.	The Women and Girl Child (Prevention of Atrocities) Bill, 2018 by Dr. Udit Raj, M.P.	8.2.2019	—	—	—	—	—	Pending
2.	The Constitution (Amendment) Bill, 2018 (Amendment of article 16 and Ninth Schedule) by Shri Vinod Kumar Boianapalli, M.P.	8.2.2019	—	—	—	—	—	Pending
3.	The Constitution (Amendment) Bill, 2018 (Amendment of article 51A) by Shri Nishikant Dubey, M.P.	8.2.2019	—	—	—	—	—	Pending
4.	The Constitution (Amendment) Bill, 2018 (Insertion of new articles 121A and 211A) by Shri Nishikant Dubey, M.P.	8.2.2019	—	—	—	—	—	Pending

5.	The Merchant Shipping (Amendment) Bill, 2018 (Amendment of section 88, etc.) by Dr. A. Sampath, M.P.	8.2.2019	—	—	—	—	—	—	Pending
6.	The Constitution (Amendment) Bill, 2018 (Insertion of new article 16A) by Shri Dushyant Chautala, M.P.	8.2.2019	—	—	—	—	—	—	Pending
7.	The Fake News (Prohibition) Bill, 2019 by Shri Tej Pratap Singh Yadav, M.P.	8.2.2019	—	—	—	—	—	—	Pending
8.	The Constitution (Amendment) Bill, 2018 (Amendment of articles 15 and 16) by Shri Bhairon Prasad Mishra, M.P.	8.2.2019	—	—	—	—	—	—	Pending
9.	The Heritage Cities and Sites (Conservation and Development) Bill, 2018 by Shri Bhairon Prasad Mishra, M.P.	8.2.2019	—	—	—	—	—	—	Pending
10.	The Protection of Women from Domestic Violence (Amendment) Bill, 2018 (Amendment of section 5, etc.) by Shri Vinod Kumar Boianapalli, M.P.	8.2.2019	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
11.	The Criminal Law (Amendment) Bill, 2018 (<i>Substitution of new section for section 497, etc.</i>) by Shri Vinod Kumar Boianapalli, M.P.	8.2.2019	—	—	—	—	—	Pending
12.	The National Commission for Immigration Reform Bill, 2018 by Shri Gaurav Gogoi, M.P.	8.2.2019	—	—	—	—	—	Pending
13.	The Maintenance of Religious Harmony Bill, 2018 by Shri Gaurav Gogoi, M.P.	8.2.2019	—	—	—	—	—	Pending
14.	The Environment Protection (Management of Landfill Sites and Control of non-Biodegradable Garbage) Bill, 2019 by Shri Nishikant Dubey, M.P.	8.2.2019	—	—	—	—	—	Pending
15.	The Payment of Subsistence Allowance to Farmers and Agricultural Labourers Bill, 2018 by Dr. Udit Raj, M.P.	8.2.2019	—	—	—	—	—	Pending
16.	The Victims of Natural Calamities (Rehabilitation and Financial Assistance) Bill, 2018 by Dr. Udit Raj, M.P.	8.2.2019	—	—	—	—	—	Pending

17.	The Right to Work Bill, 2018 by Dr. Udit Raj, M.P.	8.2.2019	—	—	—	—	—	—	—	Pending
18.	The Protection of Rights of Wrongful Convicts Bill, 2018 by Dr. Kirit Premjibhai Solanki, M.P.	8.2.2019	—	—	—	—	—	—	—	Pending
19.	The Constitution (Amendment) Bill, 2019 (<i>Insertion of new article 85A</i>) by Shri Nishikant Dubey, M.P.	8.2.2019	—	—	—	—	—	—	—	Pending
20.	The Forest Conservation (Amendment) Bill, 2018 (<i>Amendment of sections 2 and 3</i>) by Dr. Shrikant Eknath Shinde, M.P.	8.2.2019	—	—	—	—	—	—	—	Pending
21.	The Commission for Equitable Distribution of Benefits of Reservation to Scheduled Tribes Bill, 2019 by Dr Prabhas Kumar Singh, M.P.	8.2.2019	—	—	—	—	—	—	—	Pending
22.	The High Court of Orissa (Establishment of a Permanent Bench at Bargarh) Bill, 2019 by Dr. Prabhas Kumar Singh, M.P.	8.2.2019	—	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
23.	The Rickshaw Puller and Road Side Mechanics (Freedom to Earn Livelihood) Bill, 2019 by Shri Gopal Chinayya Shetty, M.P.	8.2.2019	—	—	—	—	—	Pending
24.	The Children Pavement Dwellers and Sex Workers (Prevention of Abuse and Welfare Measures) Bill, 2019 by Shri Gopal Chinayya Shetty, M.P.	8.2.2019	—	—	—	—	—	Pending
25.	The National Commission for Female Farmers Bill, 2019 by Shri R. Dhruvanarayana, M.P.	8.2.2019	—	—	—	—	—	Pending
26.	The Prohibition of Employment as Manual Scavengers and their Rehabilitation (Amendment) Bill, 2019 (Amendment of section 2, etc.) by Dr. Kirit Premjibhai Solanki, M.P.	8.2.2019	—	—	—	—	—	Pending
27.	The National Board for Creation of Small States Bill, 2019 by Shri Kunwar Pushpendra Singh Chandel, M.P.	8.2.2019	—	—	—	—	—	Pending

28.	The Prohibition of Child Marriage (Amendment) Bill, 2019 (<i>Amendment of section 11</i>) by Shri Kunwar Pushendra Singh Chandel, M.P.	8.2.2019	—	—	—	—	—	Pending
29.	The Right to Information (Amendment) Bill, 2019 (<i>Amendment of section 19</i>) by Shri Kunwar Pushendra Singh Chandel, M.P.	8.2.2019	—	—	0 - 26	—	taken on introduction of Bills from Sl. Nos. 1 to 29	Pending
30.	The Tourism Promotion Corporation of India Bill, 2015 by Shri Nishikant Dubey, M.P.	13.3.2015	—	—	28.12.2018 (sixteenth session) 8.2.2019	—	2 - 04 (including 01 minute taken during sixteenth session)	Discussion on the motion for consideration of the Bill not concluded on 8.2.2019. Pending.

3. COMMITTEES
(i) Financial Committees

Sl. No.	Name of the Committee	Date of Constitution	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
			No. of sittings	H. M.			Original	Action Taken	
1.	Committee on Estimates	01.05.2018	—	—	—	—	—	07	—
2.	Committee on Public Undertakings	01.05.2018	—	—	—	—	—	10	—
3.	Committee on Public Accounts (2018-19)	01.05.2018	—	—	—	—	02	—	—

(ii) Standing Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings		Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks
			H.	M.	H.	M.			Original	Action Taken	Action Taken Statement	
1	2	3	4	5	6	7	8	9	10	11		
1.	Committee on Agriculture	01.09.2018	—	—	—	—	—	—	—	1	—	
2.	Committee on Chemicals and Fertilizers	01.09.2019	1	00 45	38%	—	1	1	—	—	—	
3.	Committee on Coal and Steel	01.09.2018	1	1 00	36.66%	—	1	—	—	—	—	
4.	Committee on Defence	01.09.2018	1	00 45	47%	—	1	—	05	—	—	
5.	Committee on Energy	01.09.2018	—	—	—	—	—	—	—	—	—	
6.	Committee on External Affairs	01.09.2018	1	00 50	36.66%	—	—	2	—	—	—	
7.	Committee on Finance	01.09.2018	02	03 00	51.61%	—	2	—	—	—	—	
8.	Committee on Food, Consumer Affairs and Public Distribution	01.09.2018	1	00 30	44.83%	—	—	—	—	—	—	

1	2	3	4	5	6	7	8	9	10	11
9.	Committee on Information Technology	01.09.2018	2	04 35	43.50%	—	—	—	—	—
10.	Committee on Labour	01.09.2018	4	03 00	64.39%	—	2	10	—	—
11.	Committee on Petroleum and Natural Gas	01.09.2018	—	—	—	—	—	—	—	—
12.	Committee on Railways	01.09.2018	1	01 30	32.30%	—	—	2	—	—
13.	Committee on Rural Development	01.09.2018	—	—	—	—	—	—	2	—
14.	Committee on Social Justice and Empowerment	01.09.2018	1	00 45	36.67%	—	—	1	—	—
15.	Committee on Urban Development	01.09.2018	01	01 00	32.25%	—	1	—	—	—
16.	Committee on Water Resources	01.09.2018	—	—	—	—	—	—	—	—

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks
				H.	M.			Original	Action Taken	Action Taken Statement	
1	2	3	4	5	6	7	8	9	10	11	
1.	Committee on absence of Members from the Sittings of the House	01.09.2018	—	—	—	—	—	—	—	—	—
2.	House Committee	12.06.2018	—	—	—	—	—	—	—	—	—
3.	Committee on MPLADS	15.09.2018	—	—	—	—	—	—	—	—	—
4.	Committee on Privileges	01.09.2014/ 01.09.2018	02	02	14	40%	—	—	—	—	—
5.	Committee on Ethics	12.08.2015/ 12.08.2018	—	—	—	—	—	—	—	—	—
6.	Committee on Violation of Protocol Norms and Contemptuous Behaviour of Government Officers with Members of Lok Sabha	15.09.2014	—	—	—	—	—	—	—	—	—
7.	Committee on Private Member's Bills and Resolutions	15.09.2018	01	00	30	53.84%	—	1	—	—	—

1	2	3	4	5	6	7	8	9	10	11
8.	Committee on Subordinate Legislation	01.09.2018	01	1 00	46.66%	—	1	1	—	—
9.	Committee on Papers Laid on the Table	01.09.2018	02	01 30	42.30%	—	06	06	—	—
10.	Joint Committee on Offices of Profit	11.12.2014	01	01 20	47%	—	—	—	—	—
11.	Rules Committee	01.09.2014	—	—	—	—	—	—	—	—
12.	General Purposes Committee	29.01.2015	—	—	—	—	—	—	—	—
13.	Joint Committee on Installation of Portraits/Statues of National Leaders and Parliamentarians in Parliament House Complex	08.10.2014	—	—	—	—	—	—	—	—
14.	Joint Committee on Food Management in Parliament House Complex	15.09.2018	—	—	—	—	—	—	—	—
15.	Joint Committee on Maintenance of Heritage Character and Development of Parliament House Complex	8.10.2014	—	—	—	—	—	—	—	—

16.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	01.05.2018 (2018-2019)	1	00 30	33.30%	—	1	—	1	—
17.	Library Committee	12.11.2018	1	00 45	33%	—	—	—	—	*
18.	Business Advisory Committee	13.06.2014 and reconstituted on 22.06.2017	1	00 25	66%	—	1	—	—	—
19.	Joint Committee on Salaries and Allowances of Members of Parliament	30.11.2018	—	—	—	—	—	—	—	—
20.	Committee on Government Assurances	01.09.2018	2	02 20	43%	—	11	—	—	—
21.	Committee on Petitions	01.09.2014	1	1 00	57%	—	3	1	—	—
22.	Committee on Empowerment of Women	01.09.2018	1	1 30	56.60%	—	03	—	—	—
23.	Railway Convention Committee	27.04.2015	1	00 45	41.17%	—	1	—	—	—
24.	Committee on Welfare of Other Backward Classes	25.01.2018	5	04 00	38.62%	—	1	—	01	—

* First Report of the Library Committee was proposed and placed before Committee and kept for records.

1	2	3	4	5	6	7	8	9	10	11
25.	Joint Parliamentary Committee on Security in Parliament Complex*	29.04.2018	—	—	—	—	—	—	—	—
26.	Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015	13.05.2015	—	—	—	—	—	—	—	**
27.	Committee on Provision of Computers to Members of Lok Sabha	15.09.2014	—	—	—	—	—	—	—	—

*The reports of the Committee is not presented in Lok Sabha.

**The 26th sitting of the Joint Committee was held on 31.7.2018. Since the Joint Committee on Land Acquisition had not taken any extension in the previous Budget Session, 2019, the Committee ceased to Exist w.e.f. 14th February, 2019 after expiry of the Extended tenure of the Committee which was upto 13th February, 2019.

4. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of Discussion	Time taken	
			H.	M.
UNION BUDGET				
Interim Union Budget for 2019-2020	01.02.2019		01	43
		08.2.2019 *General discussion 11.2.2019	07	32
Demands for Grants on Account for 2019-20	—	*Discussion and voting on Demands for Grants on Account		
Supplementary Demands for Grants (Union Budget) for 2018-19	05.02.2019	*Discussion and voting on Supplementary Demands for Grants		

*Discussed together.

5. OBITUARY REFERENCES

Sl. No.	Name of the Member/Dignitary	Date of Death	Date of Obituary Reference	Time Taken	
				H.	M.
1.	Shri Keyur Bhushan (Member, Seventh and Eighth Lok Sabhas)	03.05.2018			
2.	Shri Bateshwar Hemram (Member, Sixth Lok Sabha)	17.10.2018			
3.	Shri Y.G. Mahajan (Member, Thirteenth and Fourteenth Lok Sabhas)	29.10.2018			
4.	Dr. G.R. Sarode (Member, Tenth and Eleventh Lok Sabhas)	02.12.2018			
5.	Shri Jalagam Kondala Rao (Member, Sixth and Seventh Lok Sabhas)	18.12.2018			
6.	Shri K. Krishnamoorthy (Member, Twelfth Lok Sabha)	16.01.2019			
7.	Shri Bhanu Prakash Singh (Member, Third and Fourth Lok Sabhas)	24.01.2019			
8.	Shri George Fernandes (Member, Fourth, Sixth, Seventh and Ninth to Fourteenth Lok Sabhas)	29.01.2019	04.02.2019	00	08
9.	*Shri Ladu Kishore Swain (Sitting Member)	06.02.2019	06.02.2019	00	02
10.	Shri Jeetendra Singh Bundela (Member, Fifteenth Lok Sabha)	03.02.2019	07.02.2019	00	02
11.	Shri Kunji Lal (Member, Tenth Lok Sabha)	07.01.2019	13.02.2019	00	02

*House adjourned on 06.02.2019 for the day.

6. VACATION OF SEAT IN LOK SABHA

Sl. No.	Member/Constituency/State	Name of Member/Constituency/State	Date on which seat become vacant	Remarks
1.	Shri Ladu Kishore Swain Aska/Odisha		06.02.2019	Died on 06.02.2019 (OR made in the House on 06.02.2019)

7. PANEL OF CHAIRPERSONS

Sl. No.	Name of Member	Date of Appointment/ Nomination
1.	Shri Arjun Charan Sethi	09.06.2014*
2.	Shri Hukm Deo Narayan Yadav	
	Prof. K.V. Thomas [§]	
3.	Shri Anandrao Adsul	
4.	Shri Pralhad Joshi	
5.	Dr. (Smt.) Ratna De (Nag)	
6.	Shri Ramen Deka	
7.	Shri Konakalla Narayan Rao	11.12.2014 [^]
	Shri Hukum Singh [%]	
8.	Dr. P. Venugopal	15.03.2018 [#]
9.	Shri K.H. Muniyappa	
10.	Shri Kalraj Mishra	

*Announcement made in the House on 09.06.2014.

[§]Ceased to be a member of Panel of Chairpersons on 12.12.2014.

[^]Announcement made in the House on 12.12.2014.

[%]Passed away on 03.02.2018.

[#]Announcement made in the House on 16.03.2018.

8. PAPERS LAID ON THE TABLE

(a) By Government	731
(b) By Private Members	Nil

9. PRESIDENT'S ADDRESS

Date of Address	Date(s) of discussion on Motion of Thanks	Member who moved and seconded	No. of amendments tabled	No. of amendments admitted/ circulated	No. of amendments carried	Motion of Thanks adopted on	Time taken		President's message reported on
							H	M	
31.1.2019	5.2.2019 7.2.2019	Shri Hukmdev Narayan Yadav Shri Jagdambika Pal	1461	1075	-	7.2.2019	11	16	12.2.2019

10. QUESTIONS

INFORMATION RELATING TO QUESTIONS FOR INCLUSION IN "RESUME OF WORK DONE BY LOK SABHA" DURING THE SEVENTEENTH SESSION OF SIXTEENTH LOK SABHA

(I) Starred Questions	
(a) Number of Questions put down in the Question Lists for oral answer	160
(b) Number of Questions orally answered	16
(II) Unstarred Questions	
Number of Questions put down in the Question Lists for written answers	1836 [®]
(III) Answers laid on the Table	
Number of Questions (SQ 144+ USQ 1836) for which written answers were laid on the Table	1980
(IV) Short Notice Questions	
(a) No. of Short Notice Questions (SNQ) received	1
(b) No. of notices of SNQ admitted	NIL
(c) No. of notices of SNQ clubbed with SQ	NIL
(d) No. of notices of SNQ disallowed	1
(V) Half-an-Hours Discussion	
(a) No. of notices of Half-an-Hour Discussion received	NIL
(b) No. of notices of Half-an-Hour Discussion admitted	NIL
(c) No. of notices of Half-an-Hour Discussion discussed	NIL
(d) No. of notices of Half-an-Hour disallowed/Lapsed	NIL
(VI) Statement(s) made by Minister Correcting Replies Already Given	
No. of answers corrected	NIL

[®]Excluding 4 Unstarred Questions deleted due to passing away of Shri Ladu Kishore Swain, a sitting member of the Lok Sabha.

11. RESOLUTIONS

SUMMARY

PRIVATE MEMBERS' RESOLUTIONS*

No. of Resolutions part-discussed : #1 (At the end of Thirteenth Session)

* No day was allotted for transaction of Private Members' Resolutions during the Seventeenth Session.

Private Members' Business (Resolutions) was not transacted during Fourteenth, Fifteenth and Sixteenth Sessions.

**12. SPEAKER/DEPUTY SPEAKER/CHAIRPERSON—
Announcements/Observations/Rulings**

Sl. No.	Subject	By whom	Date
1.	Observation regarding maintaining proper decorum in the House and members were asked to exercise restraint.	The Speaker	05-02-2019
2.	Observation regarding procedure for moving of Cut Motions to the Demands for Grant on Account—2019-20.	The Chairperson	08-02-2019
3.	Announcement regarding function to unveil the portrait of Bharat Ratna Shri Atal Bihari Vajpayee, former Prime Minister of India in the Central Hall of Parliament House.	The Speaker	11-02-2019
4.	Announcement of message from the Hon'ble President regarding Expression of Thanks by the Members of the Lok Sabha for the President's Address delivered to both the Houses.	The Speaker	12-02-2019
5.	Valedictory Reference on the conclusion of Seventeenth Session of the Sixteenth Lok Sabha.	The Speaker	13-02-2019

13. STATEMENTS
(i) Statements Made/Laid by Ministers under Direction 73A of Directions by the Speaker during
Seventeenth Session of Sixteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H	M
1	2	3	4	5	5
1.	Regarding the status of implementation of the recommendations/ Observations contained in the 188th Report of the Standing Committee on Home Affairs on Action Taken by the Government on the recommendations contained in the 178th Report of the Committee on Disaster Management in the Country, pertaining to the Ministry of Home Affairs.	Shri Kiren Rijiju	05.02.2019	0	01
2.	Regarding the status of implementation of the recommendations contained in the 320th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2018-2019) pertaining to the Department of Space.	Dr. Jitendra Singh	07.02.2019	0	01
3.	Regarding the status of implementation of the recommendations contained in the 29th Report of the Standing Committee on Energy on Action Taken by the Government on the recommendations contained in 26th Report of the Committee on Demands for Grants (2017-18) pertaining to the Ministry of Power.	Shri Arjun Ram Meghwal on behalf of Shri Raj Kumar Singh	08.02.2019	0	01
4.	Regarding the status of implementation of the recommendations contained in the 41st Report of the Standing Committee on Energy on Action Taken by the Government on the recommendations contained in 38th Report of the Committee on Demands for Grants (2018-19) pertaining to the Ministry of Power.	Shri Raj Kumar Singh	11.02.2019	0	01
5.	Regarding the status of implementation of the recommendations contained in the 195th Report of the Standing Committee on	Shri Alphonso Kannanthanam	11.02.2019	0	01

6.	Transport, Tourism and Culture on Demands for Grants (2013-14) pertaining to the Ministry of Tourism. Regarding the status of implementation of the recommendations contained in the 222nd Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2015-16) pertaining to the Ministry of Tourism.	Shri Alphons Kannanthanam	11.02.2019	0 01
7.	Regarding the status of implementation of the recommendations contained in the 142nd Report of the Standing Committee on Commerce on Action Taken by the Government on the recommendations/observations contained in 138th Report of the Committee on 'Activities and Functioning of the Spices Board'.	Shri C.R. Chaudhary	11.07.2019	0 01
8.	Regarding the status of implementation of the recommendations contained in the 7th Report of the Standing Committee on Petroleum & Natural Gas on 'Ethanol Blended Petrol and Bio Diesel Policy' pertaining to the Ministry of Petroleum and Natural Gas.	Dr. Satya Pal Singh On behalf of Shri Dharmendra Pradhan	11.02.2019 —	0 01
9.	Regarding the status of implementation of the recommendations contained in the 35th Report of the Standing Committee on Agriculture on Demands for Grants (2017-18) pertaining to the Department of Agriculture, Cooperation and Farmers Welfare, Ministry of Agriculture and Farmers Welfare.	Shri Radha Mohan Singh	12.02.2019	0 01
10.	Regarding the status of implementation of the recommendations/ observations contained in the 13th Report of the Standing Committee on Labour on 'Deployment of Contract/Casual/ Sanitation workers for perennial nature of jobs in NDMC', pertaining to the Ministry of Home Affairs.	Shri Hansraj Gangaram Ahir	12.02.2019	0 01
11.	Regarding the status of implementation of the recommendations contained in the 40th Report of the Standing Committee on Labour on 'Overseas Employment of Women Workers including Nurses and Maids, Issues and Regulatory Framework' pertaining to the Ministry of External Affairs and the Ministry of Labour and Employment.	General (Retd.) V.K. Singh	12.02.2019	0 01

1	2	3	4	5
12.	Regarding the status of implementation of the recommendations/ observations contained in the 208th Report of the Standing Committee on Home Affairs on Action Taken by the Government on the recommendations contained in 198th Report of the Committee on Disaster in Chennai caused by Torrential Rainfall and consequent flooding, pertaining to the Ministry of Home Affairs.	Shri Kiren Rijju	12.02.2019	0 01
13	Regarding the status of implementation of the recommendations contained in the 318th Report of the Standing Committee on Science & Technology, Environment & Forests on Action Taken by the Government on the recommendations contained in 310th Report of the Committee on Demands for Grants (2018-19) pertaining to the Department of Science and Technology, Ministry of Science and Technology.	Dr. Harsh Vardhan	13.02.2019	0 01
14.	Regarding the status of implementation of the observations/ recommendations contained in the 42nd Report of the standing Committee on Labour, on 'Regulatory framework of the EPFO on the Excluded category vis-a-vis implementation of various PF Acts, pertaining to the Ministry of Labour and Employment.	Shri Santosh Kumar Gangwar	13.02.2019	0 01
15.	Regarding the status of implementation of the recommendations contained in the 45th Report of the Standing Committee on Rural Development on Demands for Grants (2018-19) pertaining to the Ministry of Drinking Water and Sanitation.	Shri Ramesh Chandappa Jigajinagi	13.02.2019	0 01
16.	Regarding the status of implementation of the recommendations contained in the 42nd Report of the Standing Committee on Rural Development on Demands for Grants (2017-18) pertaining to the Department of Rural Development, Ministry of Rural Development.	Shri Arjun Ram Meghwal on behalf of Shri Ram Kripal Yadav	13.02.2019	0 01

17.	Regarding the status of implementation of the recommendations contained in the 41st Report of the Standing Committee on Labour on 'Jan Shikshan Sansthan Scheme' pertaining to the Ministry of Skill Development and Entrepreneurship (MSDE).	Shri Ananthkumar Hegde	13.01.2019	0	01
18.	Regarding the status of implementation of the recommendations/ observations contained in the 14th Report of the Standing Committee on Water Resources on 'Review of the Accelerated Irrigation Benefits Programme' pertaining to the Ministry of Water Resources, River Development & Ganga Rejuvenation.	Shri Arjun Ram Meghwal	13.02.2019	0	01
19.	Regarding the status of implementation of the recommendations contained in the 33rd Report of the Standing Committee on Defence on 'Resettlement of Ex-Servicemen', pertaining to the Ministry of Defence.	Shri Arjun Ram Meghwal on behalf of Dr. Subhash Bhamre	13.02.2019	0	01
20.	Regarding the status of implementation of the recommendations contained in the 34th Report of the Standing Committee on Defence on 'Provision of Medical Services to Armed Forces including Dental Services', pertaining to the Ministry of Defence.	Shri Arjun Ram Meghwal on behalf of Dr. Subhash Bhamre	13.02.2019	0	01

(ii) Matters under Rule 377
Position regarding receipt of replies from Ministries during Sixteenth Lok Sabha (As on 16.05.2019)

Session	Total Number of Matters raised/laid	No. of replies received	Pending	Percentage of replies received to the total matters raised/laid
First Session (04.06.2014 to 11.06.2014)	34	16	18	47.06
Second Session (07.07.2014 to 14.08.2014)	354	203	151	57.34
Third Session (24.11.2014 to 23.12.2014)	272	165	107	60.66
Fourth Session (23.02.2015 to 13.05.2015)	412	249	163	60.44
Fifth Session (21.07.2015 to 13.08.2015)	196	108	88	55.10
Sixth Session (26.11.2015 to 23.12.2015)	358	160	198	44.69
Seventh Session (23.02.2016 to 16.03.2016)	281	153	128	54.44
Eighth Session (25.04.2016 to 11.05.2016)	236	121	115	51.27
Ninth Session (18.07.2016 to 12.08.2016)	367	222	145	60.49
Tenth Session (16.11.2016 to 16.12.2016)	311	179	132	57.56

Eleventh Session (31.01.2017 to 12.04.2017)	493	275	218	55.78
Twelfth Session (17.07.2017 to 11.08.2017)	281	178	103	63.34
Thirteenth Session (15.12.2017 to 05.01.2018)	226	115	111	50.88
Fourteenth Session (29.01.2018 to 06.04.2018)	238	116	122	48.74
Fifteenth Session (18.07.2018 to 10.08.2018)	326	136	190	41.71
Sixteenth Session (11.12.2018 to 08.01.2019)	224	78	146	32.82
Seventeenth Session (31.01.2019 to 13.02.2019)	109	15	94	13.76
	4718	2489	2229	52.76

(iii) Statement showing the Time Lost Owing to Interruptions and Adjournments of the House during the Seventeenth Session of 16th Lok Sabha

Date	Time Lost due to Interruptions		Remarks
	Hrs.	Mnts.	
04.02.2019	5	13	At 11.16 hrs., due to interruptions, House adjourned to meet again at 12.00 hrs.
			At 12.27 hrs., due to interruptions, House adjourned to meet again at 14.01 hrs.
			At 14.04 hrs., due to continuous interruptions, House adjourned for the day.
05.02.2019	2	10	At 11.06 hrs., due to interruptions, House adjourned to meet again at 12.00 hrs.
			At 12.28 hrs., due to interruptions, House adjourned to meet again at 14.01 hrs.
			At 14.20 hrs., due to interruptions, House adjourned to meet again at 14.30 hrs.
08.02.2019		55	At 15.26 hrs., due to interruptions, House adjourned to meet again at 16.00 hrs.
			At 11.05 hrs., due to interruptions, House adjourned to meet again at 12.00 hrs.
11.02.2019	1	10	At 11.09 hrs., due to interruptions, House adjourned to meet again at 12.00 hrs.

12.02.2019	22	At 13.43 hrs., due to interruptions, House adjourned to meet again at 14.19 hrs.
13.02.2019	54	At 11.23 hrs., due to interruptions, House adjourned to meet again at 11.45 hrs.
TOTAL	10	At 11.06 hrs., due to interruptions, House adjourned to meet again at 12.00 hrs.

Time Calculated on the basis of normal time of the House, i.e. from 11 AM to 1 PM and from 2 PM to 6 PM

(iv) Statement indicating matters of urgent public importance raised (i) after Question Hour and (ii) before the adjournment of House for the day during Seventeenth Session of Sixteenth Lok Sabha

Date	No. of Matters raised	No. of Members who spoke/associated	Time Taken		Number of notices received
			Hrs.	Mnts.	
31.01.2019	NIL	NIL	—	NIL	NIL
01.02.2019	NIL	NIL	—	NIL	NIL
04.02.2019	11	17	—	24	43
05.02.2019	21	43	—	22	71
06.02.2019	NIL	NIL	—	NIL	72
07.02.2019	20	36	—	29	74
08.02.2019	24	51	—	39	69
11.02.2019	1	3	—	15	50
12.02.2019	46	86	1	26	75
13.02.2019	1	3	—	04	57
TOTAL	124	239	3	39	511

**14. STATEMENT SHOWING DATE AND TIME OF RINGING OF QUORUM BELL DURING THE
SEVENTEENTH SESSION OF SIXTEENTH LOK SABHA
(31.01.2019 to 13.02.2019)**

Sl. No.	Date	Time when Quorum bell was rung (hrs.)	Time Spent (mins.)	Subject matter under discussion when the quorum bell was rung	Remarks
1.	04.02.2019	1400 to 1401	01	—	House re-assembled after lunch break after quorum bell was rung once.
2.	08.02.2019	1100 to 1101 1400 to 1404	01 04	— —	House assembled after quorum bell was rung once. House re-assembled after lunch after quorum bell was rung twice.
3.	11.02.2019	1415 to 1419	04	—	- do -
4.	12.02.2019	1500 to 1502	02	—	House re-assembled after lunch after quorum bell was rung once.
Total			12 mins.		
Analysis of ringing of Quorum bell					
1.	Total time spent on ringing of quorum bell	:	12 mins.		
2.	Maximum number of times quorum bell was rung on a particular day	:	Thrice on 08.02.2019		
3.	Number of times House adjourned for want of quorum	:	Nil		
4.	Number of days when sitting commenced after quorum bell was rung	:	Once on 08.02.2019		
5.	Number of days when House re-assembled after lunch break after quorum bell was rung	:	04 days		

**15. STATEMENT REGARDING WALKOUT STAGED BY MEMBERS DURING THE SEVENTEENTH SESSION
OF SIXTEENTH LOK SABHA
(31.01.2019 to 13.02.2019)**

Date	Time	Subject Matter
05.02.2019	1600 hrs.	Shri Sudip Bandyopadhyay alongwith some other members of AITC staged a walkout from the House as Prime Minister did not issue any statement on their demand on the situation in the State of West Bengal.
	1608 hrs.	Shri Mallikarjun Kharge alongwith some other members of INC staged a walkout from the House for not being allowed to speak in the House on the CBI issue in West Bengal.
08.02.2019	1414 hrs.	Shri Mallikarjun Kharge alongwith some other members of INC staged a walkout from the House demanding constitution of Joint Parliamentary Committee to look into the Rafael deal.
11.02.2019	1226 hrs.	Shri Mallikarjun Kharge alongwith some other members of INC staged a walkout from the House in protest of alleged efforts to topple the Karnataka Govt.
	1841 hrs.	Shri Mallikarjun Kharge and some other members of INC staged a walk out from the House in protest of the passage of the Demand for Grants on Account for 2019-2020.
	1842 hrs.	Shri Mohammad Salim alongwith some other members also staged a walkout in protest of the passage of the Demand for Grants on Account for 2019-2020.
12.02.2019	1226 hrs.	Shri Mallikarjun Kharge alongwith some other members of INC staged a walkout from the House demanding reply from the Prime Minister on the Rafael issue and constitution of a Joint Parliamentary Committee to look into it.
13.02.2019	1414 hrs.	Shri K.C. Venugopal alongwith some other members of INC staged a walkout from the House in protest of the passage of the Jallianwala Bagh National Memorial (Amendment) Bill, 2018.

**16. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY
HS, HDS AND MEMBERS OF PANEL OF CHAIRPERSONS FROM
31.01.2019 TO 13.02.2019**

	No. of days	Total time spent	
		H.	M.
Hon'ble Speaker	10	25	06
Hon'ble Deputy Speaker	03	06	57
Dr. P. Venugopal	02	03	54
Shri Kalraj Mishra	02	01	33
Shri K.H. Muniyappa	02	00	55

**STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY
HS, HDS AND MEMBERS OF PANEL OF CHAIRPERSONS FROM
31.01.2019 TO 13.02.2019**

DATE	TIME SPENT	TOTAL TIME	
		H.	M.
H S			
31.01.2019	1244 to 1246 hrs.	00	02
01.02.2019	1100 to 1245 hrs.	01	45
04.02.2019	1100 to 1116 hrs.	00	16
	1200 to 1227 hrs.	00	27
	1401 to 1404 hrs.	00	03
05.02.2019	1100 to 1106 hrs.	00	06
	1200 to 1228 hrs.	00	28
	1400 to 1420 hrs.	00	20
	1430 to 1526 hrs.	00	56
	1600 to 1631 hrs.	00	31
06.02.2019	1100 to 1102 hrs.	00	02
07.02.2019	1100 to 1358 hrs.	02	58
	1620 to 1944 hrs.	03	24
08.02.2019	1101 to 1105 hrs.	00	04
	1200 to 1224 hrs.	00	24
	1404 to 1530 hrs.	01	26
11.02.2019	1100 to 1109 hrs.	00	09
	1200 to 1343 hrs.	01	43
	1635 to 1847 hrs.	02	12
12.02.2019	1100 to 1123 hrs.	00	23
	1145 to 1238 hrs.	00	53
	1708 to 1902 hrs.	01	54
13.02.2019	1100 to 1106 hrs.	00	06
	1200 to 1417 hrs.	02	17
	1500 to 1717 hrs.	02	17
TOTAL TIME SPENT IN THE CHAIR		25	06

HDS	TIME SPENT	TOTAL TIME	
		H.	M.
05.02.2019	1631 to 1900 hrs.	02	29
11.02.2019	1419 to 1635 hrs.	02	16
12.02.2019	1238 to 1334 hrs.	00	56
	1502 to 1618 hrs.	01	16
TOTAL TIME SPENT IN THE CHAIR		06	57
Dr. P. Venugopal	TIME SPENT	TOTAL TIME	
		H.	M.
07.02.2019	1358 to 1517 hrs.	01	19
08.02 2019	1530 to 1805 hrs.	02	35
TOTAL TIME SPENT IN THE CHAIR		03	54
Shri Kalraj Mishra	TIME SPENT	TOTAL TIME	
		H.	M.
07.02.2019	1517 to 1615 hrs.	00	58
08.02.2019	1224 to 1259 hrs.	00	35
TOTAL TIME SPENT IN THE CHAIR		01	33
Shri K. H. Muniyappa	TIME SPENT	TOTAL TIME	
		H.	M.
07.02.2019	1615 to 1620 hrs.	00	05
12.02.2019	1618 to 1708 hrs.	00	50
TOTAL TIME SPENT IN THE CHAIR		00	55

**17. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS TRANSACTED DURING THE SEVENTEENTH SESSION
OF SIXTEENTH LOK SABHA**

Business	Time taken		Percentage of the total time taken
	H	M	
BILLS—			
(a) Government Bills	06	02	15.68
(b) Private Member's Bills	02	30	06.50
BUDGETS—			
Union Budget	09	15	24.04
MATTERS OF URGENT PUBLIC IMPORTANCE	03	38	09.45
MATTERS UNDER RULE 377	00	06	00.26
QUESTIONS	00	56	02.43
STATEMENTS —			
Rule 372 and Direction 73A	00	20	00.87
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	15	41	40.77
TOTAL	38	28	100